GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4726 ANSWERED ON:25.08.2010 FIFTEENTH REPORT OF ADMINISTRATIVE REFORM Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether it is a fact that the Administrative Reforms Commission in its Fifteenth Report has shown concern over the tardy work disposal in several Government departments;

(b) if so, the details thereof and the recommendations made in this regard;

(c) whether the Government has completed examination of ARC recommendations in this regard;and

(d) if so, the action taken on the recommendations and the present status of implementation of the same to improve the governance of the country?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): In order to make administration more efficient, responsive and accountable the 2nd Administrative Reforms Commission (ARC) in its 15th Report titled "State and District Administration" analyzed the following major aspects of State Administration:-

- (i) Size of the Council of Ministers
- (ii) Rationalizing the number of Secretariat Departments
- (iii) Executive Agencies
- (iv) Internal restructuring of the State Government Departments
- (v) State Civil Services Law
- (vi) Appointment and security of tenure at senior levels in the State Government
- (vii) State Public Service Commission

The ARC also looked at district administration, administration of Union Territories, governance issues in the North-Eastern States and the management of State finances. Details of the recommendations are given in the 15th Report 'State and District Administration' copies of which are available in the Parliament Library.

(c): No, Sir.

(d): Does not arise.